

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

Original Application No. 515/2023

(IA No 557/2024, IA No 556/2024,

IA No 458/2024, IA No 372/2024)



6081

1850 16.05.2025  
NO. Year

**IN THE MATTER OF:**

Ganga Pollution

...Applicant

Versus

State of UP & Ors.

...Respondent(s)

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1.	AFFIDAVIT ON BEHALF OF CHIEF ENGINEER, SONE, IRRIGATION AND WATER RESOURCES DEPARTMENT, STATE OF UTTAR PRADESH IN COMPLIANCE OF THE ORDER DATED 23.04.2025.	
3.	True copy of the "Work Programme of Pillar Fixation under O.A. No.- 515/2023" has been annexed herein as ANNEXURE R1.	

**FILED THROUGH**

**DATE:** 16.05.2025

**PLACE:** DELHI



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**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI**

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**IN THE MATTER OF:**

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**AFFIDAVIT ON BEHALF OF CHIEF ENGINEER, SONE,****IRRIGATION AND WATER RESOURCES DEPARTMENT, STATE****OF UTTAR PRADESH IN COMPLIANCE OF THE ORDER DATED****23.04.2025.****MOST RESPECTFULLY SHOWETH:**

I, SK Singh, aged about 55 years S/o  
Late Sri KP Singh, presently posted as Chief Engineer,  
Sone, Irrigation and Water Resources Department, State of

Uttar Pradesh, the deponent, do hereby solemnly state and affirm as under: -

1. That I am above-mentioned answering Respondent, and I am filing the present Affidavit. That the Deponent is well conversant with the facts and circumstances of the instant case and is competent to swear this Affidavit.

2. That the Deponent has read and understood the contents of the present Affidavit. The averments made in the affidavit which are not specifically admitted hereunder must be considered to have been denied by the



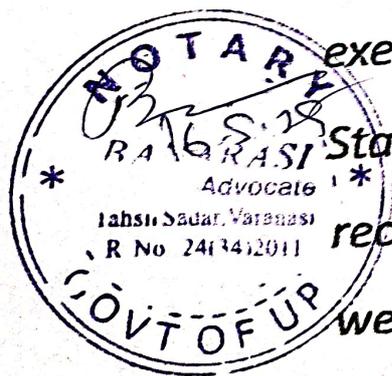
3. That this O.A. pertains to the pivotal issue of defining and demarcating the Flood Plain Zone of River Ganga and its tributaries in the State of UP especially in reference to the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and the action taken by the authorities for protecting the Flood Plain Zone.

*[Handwritten signature]*

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4. That following directions for the State were passed by the Hon'ble Tribunal vide order dated 23.04.2025:

*"3. Referring to the above affidavit learned counsel appearing for the State of UP has submitted that the maps delineating the floodplain zone of river Ganga in the State of UP having stretch of 700 Kms with 1 meter contour and 100-year highest flood level are now available and the exercise of physical demarcation of the floodplain zone of river Ganga at the ground level will commence from May, 2025. In the affidavit, it is stated that this exercise will be completed by March, 2026 but no time bound programme in phased manner for completing the exercise has been disclosed. Learned counsel for the State of UP seeks two weeks to place the same on record by way affidavit. He has also sought two weeks' time file reply to the IAs where it is awaited."*



5. That the stretch of River Ganga traversing through the State of Uttar Pradesh, from the district of Unnao to the district of Ballia, covers an approximate distance of 700

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kilometres. The Physical demarcation of the floodplain zone along this stretch shall be carried out through the process of Pillar Fixation. It is submitted that this stretch of the river passes through a total of **thirteen districts**, namely: **Kanpur, Unnao, Fatehpur, Raebareli, Kaushambi, Pratapgarh, Prayagraj, Mirzapur, Bhadohi, Varanasi, Chandauli, Ghazipur, and Ballia**. The Pillar Fixation( **7350 Pillars in words Seven Thousand Three Hundred Fifty**) shall be undertaken along the entire course of River Ganga within the territorial limits of the State of Uttar Pradesh, in strict compliance with the directions issued by this Hon'ble Tribunal.

6. It is respectfully submitted that a time-bound programme, structured in a phased manner, has been meticulously prepared for the kind perusal and convenience of this Hon'ble Tribunal to facilitate the completion of the proposed exercise. The said timeline has been presented in a tabular format titled "*Work Programme of Pillar Fixation under O.A. No. 515/2023*". As per the said time-bound programme. True copy of the



*[Handwritten signature]*

“Work Programme of Pillar Fixation under O.A. No.- 515/2023” has been annexed herein as **ANNEXURE R1**.

7. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.



*[Signature]*  
16/5/25  
**DEPONENT**

**VERIFICATION**

Verified at Varanasi on this 16 day of May, 2025, that the contents of the above affidavit from paragraphs 1 to 7 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom..

*[Faint signature]*

*[Faint signature]*

*[Signature]*  
16/5/25  
**DEPONENT**

Solemnly affirmed before me today at by the deponent to be true by Sri...  
the contents of the affidavit were read over to deponent who verified matter to be true

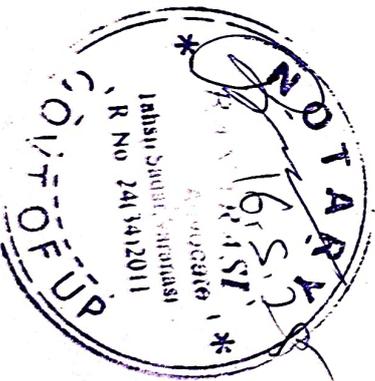
*[Signature]*  
16.5.2025  
BANARAS  
NOTARY Tahsil Sadar Varanasi

**Irrigation and Water Resources Department**  
**Work Programme of Pillar fixation under O.A. No.-515/2023**

ANNEXURE R1

Distt.	Division	Number of Pillar (Target)	May-June 2025	1st July to 15 Aug.	16 Aug to 31 Aug.	Cumulative Target of Pillar Fixation							
						Sept. 2025	Oct.25	Nov.25	Dec.25	Jan.26	Feb.26	Mar.26	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Kanpur (Nagar)	Kanpur Division Lower Ganga Canal, Kanpur	248				12	37	74	112	161	211	248
2	Unnao	Unnao Khand, Sharda Nahar, Unnao	390				20	59	117	176	254	332	390
3	Fatehpur	Fatehpur Division Lower Ganga Canal, Fatehpur	720				36	108	216	324	468	612	720
4	Raebareli	Raebareli Division-10, Sharda Canal, Raebareli	400				20	60	120	180	260	340	400
5	Kaushambi	Irrigation Division, Kaushambi	422				21	63	127	190	274	359	422
6	Pratapgarh	Irrigation Division. Pratapgarh	261				13	39	78	117	170	222	261
7	Prayagraj	Flood Work Division, Prayagraj	1210				61	182	363	545	787	1029	1210
8	Mirzapur	Mirzapur Canal Division, Mirzapur	407				20	61	122	183	265	346	407
9	Mirzapur	Irrigation Division Chunar, Mirzapur	253				13	38	76	114	164	215	253
10	Mirzapur	Bandhi Division, Varanasi	308				15	46	92	139	200	262	308
11	Bhadohi	Bandhi Division, Varanasi	358				18	54	107	161	233	304	358
12	Varanasi	Bandhi Division, Varanasi	363				18	54	109	163	236	309	363
13	Chandauli	Bandhi Division, Varanasi	479				24	72	144	216	311	407	479
14	Ghazipur	Irrigation Construction Division, Varanasi	330				17	50	99	149	215	281	330
15	Ghazipur	Deokali Pump Canal Division-1, Ghazipur	627				31	94	188	282	408	533	627
16	Ballia	Flood Division Ballia	574				29	86	172	258	373	488	574
		<b>Total</b>	<b>7350</b>				<b>368</b>	<b>1103</b>	<b>2205</b>	<b>3308</b>	<b>4778</b>	<b>6248</b>	<b>7350</b>

Detailed Survey, Preparation of Estimate and its approval by appropriate authority  
 Tender process  
 Formation of Agreements



*(Signature)*  
 Chief Engineer (Some)